

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4774
ANSWERED ON:30.03.2017
Expenditure incurred on Olympics-2016
Banerjee Shri Prasun;Sreeramulu Shri B.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of funds allocated and utilised for the preparation of sportspersons for the Olympic-2016; (b) whether the Government has completed the disbursement process of the earmarked preparatory funds for the Olympics-2016 to all the sportspersons and if so, the details thereof and if not, the reasons therefor; (c) whether the Government has received any complaints from various quarters particularly Indian golfers in this regard and if so, the details thereof along with the reaction of the Government thereto; (d) whether the Government has any data regarding the expenditure incurred on each medal winner in the Olympics-2016 and if so, the details thereof; and (e) the number of participants in the Olympics-2016 who had received Government training facilities as part of their preparations?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR
YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)

(a)&(b): Preparation of Indian sportspersons for participation in international events including Olympic Games is an ongoing process. Under the Scheme of Assistance to National Sports Federations an amount of Rs. 701.72 crores has been spent from Central Government budget during the last three years and current year i.e. 2013-14, 2014-15, 2015-16 and 2016-17(till December, 2017). In addition to above, the Government has also provided financial assistance to meritorious sportspersons under the National Sports Development Fund (NSDF) and Target Olympic Podium (TOP) scheme for personalized training/coaching under national/international coaches, participation in international tournaments held in India and abroad, purchase of sports equipment etc. The details of the assistance given under NSDF is given in the annexure. Disbursement of expenses has been made to sportspersons from whom the relevant demands were received.

(c) Madam, Government had paid the admissible amount to the players including the golf players who participated in Rio Olympics. There were reports in the media about not making available the amenities and arrangements for the golf players during Rio Olympics, non-payment of the dues by the Indian Olympic Association (IOA), etc. The matter was examined and it was noticed that the matter concerned to IOA. Government had no role in the matter. IOA had stated in the media that the allegations were not true.

(d) The expenditure is incurred on training and participation of the entire team for each event and from different schemes. The contribution from NSDF is attached at annexure.

(e) Total number of 122 sportspersons participated in Rio Olympics-2016 and all of them were funded by Government for providing training facilities as was required.
